सत्यमेव जयते

DELHI STATE LEGAL SERVICES AUTHORITY

(Constituted Under the 'Legal Services Authorities Act, 1987', an Act of Parliament)

Under the Administrative Control of High Court of Delhi

Central Office, Patiala House Courts Complex, New Delhi - 110001 Ph.: 23384781, Fax: 23387267, Email: dslsa-phc@nic.in



Most Urgent / Top Priority

Ref. No. 76/DSLSA/Estt/Account Officer (retd.)/ 15 15208

Date:
O Dec. 2016

To

1.	The Comptroller & Auditor General of India	2.	The Pr. Accountant General (Audit) Delhi
	Pocket-9, Deen Dayal Upadhyaya Marg,		AGCR Building, IP Estate,
	New Delhi-110124.		New Delhi – 110 002
3.	Principal Secretary (Finance),	4.	The Registrar General
	Govt. of Delhi,		High Court of Delhi, New Delhi
	Delhi Secretariat, New Delhi		•
5.	The Principal Secretary	6.	Ld. District & Sessions Judge (HQ),
	Law, Justice & Legislative Affairs		Tis Hazari Courts, Delhi
	Govt. of NCT of Delhi		
7.	Ld. District & Sessions Judge (South -West	8.	Ld. District & Sessions Judge (West
	District)		District)
	Dwarka Courts, Delhi		Tis Hazari Courts, Delhi
9.	Ld. District & Sessions Judge (East District)	10.	Ld. District & Sessions Judge (North - East
	KKD Courts, Delhi		District)
			KKD Courts, Delhi
11.	. Ld. District & Sessions Judge (Shahdara	12	Ld. District & Sessions Judge (New Delhi
	District)		District)
	KKD Courts, Delhi		Patiala House Courts, Delhi
13	. Ld. District & Sessions Judge (North-West	14	. Ld. District & Sessions Judge (North
	District)		District)
	Rohini Courts, Delhi		Rohini Courts, Delhi
15	. Ld. District & Sessions Judge (South District)	16	. Ld. District & Sessions Judge (South –East
	Saket Courts, Delhi		District)
			Saket Courts, Delhi
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Sub.: Appointment of Accounts Officers (post-retirement) on contractual basis for District Legal Services Authorities, Delhi / New Delhi

Respected Sir,

May I bring to kind consideration that in continuation to this Authority letter no. 76/DSLSA/Estt/Account Officer (retd.)/ 15/13040-10355 dated 20th October 2016 & 76/DSLSA/Estt/Account Officer (retd.)/ 15/14267-14282 dated 22nd Nov 2016, the last date

for submission of applications for the post of Accounts Officers (post –retirement) on contractual basis in DLSAs has been extended till 23.12.2016 on the similar terms and conditions.

May I therefore request your goodself to kindly furnish / propose the names of eligible Accounts Officers within stipulated time for considering them for post of Accounts Officers (post – retirement) on contractual basis at District Legal Services Authorities Delhi / New Delhi.

May I further request your goodself that directions may kindly be issued to the quarter concerned for uploading of the same on the official website as well as to display the same on the Notice Board / any other conspicuous place of your good office.

With regards,

Encl: As above

Yours faithfully

(Dharmesh Sharma) Member Secretary



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Last date for submission of applications

s /15223: 8/12/16 CIRCULAR

23.12. 2016

Delhi State Legal Services Authority intends to appoint Accounts Officers (post – retirement) on contractual basis for District Legal Services Authorities, Delhi / New Delhi as per requirement on the following terms and conditions:-

Terms & Conditions:

- 1. The retired officials of Comptroller & Auditor General of India, The Pr. Accountant General (Audit) Delhi, Principal Secretary (Finance), Govt of Delhi, High Court of Delhi, District Courts and Delhi Government may apply;
- 2. Upper age limit for remaining on the said post is 65 years;
- 3. The incumbent should have good experience in Accounts;
- 4. The selected candidate shall be paid a fixed remuneration of Rs. 25,000/- per month;
- 5. Accounts Officers (post retirement) shall be entitled to avail a total number of 12 days paid leave in a year, subject to a maximum of three days leave in a month. In the event of the number of leave exceeding per year or per month, the permissible limit, pro-rata deduction will be made from their monthly remuneration;
- 6. Eligible candidates may submit their applications in the prescribed format complete in all respect to this Authority either by post or via e-mail at our e-mail address estabwing-dslsa@nic.in on or before 23.12. 2016;
- 7. This Authority reserves the right to withdraw the aforesaid proposal;

8. The applications received after the due date shall not be entertained.

(Dharmesh Sharma)
Member Secretary

<u>Application (Proforma) for the post of Accounts Officer (post – retirement)</u>

(to be filled in by the applicant only)

1.	Name:	
2.	Father's / Husband's Name:	Affix self attested
3.	Present Address:	passport size photograph
		burges about
	Mobile no	
4.	Permanent Address:	
5.	Date of Birth (DD/MM/YYYY):	
6.	Date of retirement from the Govt. Services:	
7.	Post held at the time of retirement (along with name of Govt. Department Served):	
8.	Disciplinary action / criminal case, if any during service, provide details:	
9.	Nature of work dealt with:	
10.	Educational Qualification:	
11.	Any other Special qualification / achievement:	
12.	. Present employment, if any:	
	Date: (Signature of the a	pplicant)